

1	2	3
15.	Punjab National Bank	18,312
16.	Syndicate Bank	6,502
17.	UCO Bank	5,305
18.	Union Bank of India	6,702
19.	United Bank of India	3,089
20.	Vijaya Bank	2,300
21.	State Bank of India*	45,910
TOTAL		1,93,231

\* Including its Associate Banks and Bhartiya Manila Bank for the period from 1.1.2017 to 31.3.2017, preceding their merger with State Bank of India.

Source: RBI (provisional data as on 31.12.2018)

#### **GST earnings and compensation to states**

968. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of FINANCE be pleased to state:

- (a) the revenue earnings of GST since its implementation, month-wise;
- (b) the revenue earnings during one year prior to introduction of GST, month-wise;
- (c) the details of GST compensation to be paid to various States since its implementation, month-wise and State-wise;
- (d) the details of GST compensation paid to various States since its implementation, month-wise and State-wise;
- (e) whether it is a fact that GST compensation has gone up during the last few years;
- (f) whether it means that States are losing revenue due to GST; and
- (g) if so, how Ministry is planning to go ahead in this regard to shore up GST revenue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) The month-wise gross collection of Central Goods and Services Tax

(CGST), State Goods and Services Tax (SGST), Integrated Goods and Services Tax (IGST) and Cess for F.Y. 2017-18 and F.Y. 2018-19 are as under:

Month	GST collection (₹ in Crore)	
	2017-18	2018-19
April	—	1,03,459
May	—	94,016
June	—	95,610
July	—	96,483
August	95,633	93,960
September	94,064	94,442
October	93,333	100,710
November	83,780	97,637
December	84,314	94,726
January	89,825	1,02,503
February	85,962	—
March	92,167	—
Average	89,885	97,355

(b) Since, GST is a new taxation system, in the absence of any past precedent, it shall be difficult to compare the GST revenue collection with the previous year due to a number of factors like overlap of taxpayers pre and post introduction of GST, variation in exemption limits between Centre and States and among States and mechanism of apportionment of fund under IGST. It is to be noted that the average gross GST collection in the F.Y. 2018-19 (till January'19) has been ₹ 97,355 crore which is higher than the last year's average gross GST collection of ₹ 89,885 crore.

(c) to (f) GST Compensation on account of revenue loss due to implementation of GST is being paid to the States on bi-monthly basis w.e.f. July, 2017 as per the provisions of GST Compensation to States Act, 2017. Details of GST Compensation paid to the States/UTs so far are given in the Statement-I and Statement-II (*See below*).

(g) Concerted efforts have been made to improve tax compliance. Extensive automation of business processes, application of e-way bill mechanism and targeted action on compliance verification and enforcement, based on risk assessment, are the steps taken for increasing the revenue collection.

**Statement-I***Details of GST Compensation released to States/UTs for F.Y. 2017-18*

(₹ in crore)

Sl. No.	State/UT	July and Aug., 2017	Sep. and Oct., 2017	Nov. and Dec., 2017	Jan. and Feb., 2018	March 2018	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	116	266	0	0	0	382
2.	Arunachal Pradesh	15	0	0	0	0	15
3.	Assam	338	331	15	202	94	980
4.	Bihar	692	1054	373	922	99	3140
5.	Chhattisgarh	253	562	219	449	106	1589
6.	Delhi	115	42	0	0	169	326
7.	Goa	68	35	99	50	29	281
8.	Gujarat	1402	880	252	1153	590	4277
9.	Haryana	476	325	0	398	262	1461
10.	Himachal Pradesh	0	0	539	336	184	1059
11.	Jammu and Kashmir	367	314	127	329	23	1160
12.	Jharkhand	313	489	94	369	103	1368
13.	Karnataka	1189	2082	859	2116	1289	7535
14.	Kerala	810	395	0	567	330	2102
15.	Madhya Pradesh	433	908	0	1170	157	2668
16.	Maharashtra	0	834	0	654	1589	3077
17.	Manipur	24	0	0	0	0	24
18.	Meghalaya	52	38	20	14	16	140
19.	Mizoram	0	0	0	0	0	0
20.	Nagaland	0	0	0	0	0	0
21.	Odisha	333	687	306	693	245	2264
22.	Puducherry	44	122	58	109	52	385

1	2	3	4	5	6	7	8
23.	Punjab	1138	960	740	1199	581	4618
24.	Rajasthan	1205	706	0	687	301	2899
25.	Sikkim	0	0	0	6	0	6
26.	Tamil Nadu	530	102	0	0	0	632
27.	Telangana	7	162	0	0	0	169
28.	Tripura	31	43	14	41	20	149
29.	Uttar Pradesh	190	1330	0	604	308	2432
30.	Uttarakhand	223	460	183	417	149	1432
31.	West Bengal	441	567	0	600	0	1608
TOTAL		10805	13694	3898	13085	6696	48178

**Statement-II***Details of GST Compensation released to States/UTs for F.Y. 2018-19*

(₹ in crore)

Sl. No.	State/UT	April-May, 2018	June-July, 2018	Aug.- Sept., 2018	Oct.- Nov., 2018	Dec., 2018	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0
3.	Assam	0	3	106	86	0	195
4.	Bihar	325	633	498	508	0	1964
5.	Chhattisgarh	257	549	448	388	0	1642
6.	Delhi	0	1034	963	974	0	2971
7.	Goa	28	150	107	113	0	398
8.	Gujarat	174	1380	446	2237	0	4237
9.	Haryana	0	588	555	882	0	2025
10.	Himachal Pradesh	225	354	315	330	0	1224

1	2	3	4	5	6	7	8
11.	Jammu and Kashmir	147	415	292	282	0	1136
12.	Jharkhand	76	312	247	171	0	806
13.	Karnataka	792	2497	1899	2240	0	7428
14.	Kerala	67	780	1033	195	0	2075
15.	Madhya Pradesh	130	718	558	560	288	2254
16.	Maharashtra	0	1470	931	2782	0	5183
17.	Manipur	0	0	0	0	0	0
18.	Meghalaya	0	14	11	10	0	35
19.	Mizoram	0	0	0	0	0	0
20.	Nagaland	0	0	0	0	0	0
21.	Odisha	282	686	629	791	0	2388
22.	Puducherry	79	123	98	124	0	424
23.	Punjab	944	1466	1306	1454	0	5170
24.	Rajasthan	106	596	579	113	0	1394
25.	Sikkim	0	0	0	0	0	0
26.	Tamil Nadu	0	308	77	525	1470	2380
27.	Telangana	0	0	0	0	0	0
28.	Tripura	2	41	32	37	0	112
29.	Uttar Pradesh	0	0	0	0	0	0
30.	Uttarakhand	265	497	425	338	0	1525
31.	West Bengal	0	316	367	553	0	1236
TOTAL		3899	14930	11922	15693	1758	48202

**Wilful defaulters in PSBs**

969. SHRI AMAR SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the total outstanding dues of Public Sector Banks (PSBs) at present;
- (b) the outstanding dues of wilful defaulters in each Bank; and